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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ MAC.APP. 978/2018

NEW INDIA ASSURANCE CO LTD

..... Petitioner

versus

HIMANSHU SHARMA & ORS

..... Respondents

Through: Mr. Kamal Mohant Gupta and Mr. Amber Shehbaz Ansari, Advocates for R-1 to R-3.

Mr. Aditya N. Prasad, Court Commissioner.

Mr. Sameer Vashisht, ASC, Civil, GNCTD.

Mr. Tushar Sannu, ASC for NDMC.

Mr. Sarosh Ali, Advocate for Department of Forest.

Ms. Pratima N. Lakra, CGSC along with Ms. Vanya Bajaj, Advocate for CPWD.

CORAM:

HON'BLE MR. JUSTICE NAJMI WAZIRI

ORDER

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11.07.2023

The hearing has been conducted through hybrid mode (physical and virtual hearing).

CM APPL. 33362/2023

1. Mr. Aditya N. Prasad, the learned Court Commissioner submits that there have been some improvement with respect to plantation



of trees but only 45 trees are planted in a day, which is less than satisfactory pace. Surely, at this pace the plantation of 10,000 trees would not be completed in this monsoon season. He submits that despite an endeavour being made, there is lack of cooperation from some agencies such as DDA, NDMC, MCD, Safdarjung Hospital, AIIMS, Forest Department as well as by IGL and DMRC. The learned Standing Counsel for all said agencies, not present in court and those agencies themselves be informed of this and the previous orders to ensure that full assistance is provided to the learned Court Commissioners at the site each day.

2. Each department shall comply with the court's directions of appointing a Nodal Officer within 48 hours of receipt of this order. The jurisdictional SHO shall ensure that at least 3 police personnel assist the learned Court Commissioners and/or Forest Department in the entire process of plantation and for protection of trees.
3. Mr. Shivam Dwivedi, Executive Engineer, PWD is in-charge of Ring Road from AIIMS till Bhairon Marg T-point, is present in court. He shall be present at the site on a daily basis till such time the trees are planted in the area under his jurisdiction, in terms of the court's orders.
4. The Principal Secretary, Department of Forest, GNCTD, assures the court that due measures shall be taken for the implementation of court's orders apropos the greening of arterial roads and other avenues, as well as forest areas which are likely to be planted with fruit bearing and flowering trees.



5. List before Roster Bench on 07.08.2023.

NAJMI WAZIRI, J

JULY 11, 2023

RW/SS